

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA**

**SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL** – Nomination of two Addl. District and Sessions Judges to participate in the Academic Programme No.P-1165 on the subject of **“Workshop for Additional District Judges”** scheduled to be held from 06.09.2019 to 08.09.2019 at National Judicial Academy, Bhopal – Relief Arrangements – **ORDERS – ISSUED.**

- REF:**
1. Letter No.NJA/Reg/Ac.Prog/2019-2020/2778, dated 09.08.2019 from the Registrar (Administration), National Judicial Academy, Bhopal.
  2. High Court’s letter ROC.No.682/SO/2019, dated 30.08.2019.

**ORDER ROC.No.2445/2019-B.SPL., DATED:30.08.2019**

**The High Court is pleased to pass the following Orders:**

The following two Additional District and Sessions Judges working in the State of Telangana, mentioned in column number 2, who are nominated to participate in the Academic Programme No.P-1165 on the subject of **“Workshop for Additional District Judges”** scheduled to be held from 06.09.2019 to 08.09.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State in the High Court’s Letter 2<sup>nd</sup> read above, are hereby directed to handover charge of their post(s) to the officers mentioned in column number 3 against their names and proceed to attend the said Academic Programme at National Judicial Academy, Bhopal.

<b>SL. NO.</b>	<b>NAME OF THE NOMINATED OFFICER WITH DESIGNATION</b>	<b>PRESIDING OFFICER PLACED IN FULL ADDITIONAL CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR TRAINING PROGRAMME</b>
<b>(1)</b>	<b>(2)</b>	<b>(3)</b>
1.	<b>SRI B.PAPI REDDY,</b> I Addl. District and Sessions Judge, Medak at Sangareddy.	Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-V Addl. District and Sessions Judge, Medak at Sangareddy .
2.	<b>SRI T.RAGHURAM,</b> I Addl. District and Sessions Judge, Mahabubnagar.	Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VII Addl. District and Sessions Judge, Mahabubnagar.

The officers mentioned in column number 3, will be in full additional charge of the post(s) mentioned in corresponding column number 2, during the period of absence of the above said officers who are nominated to participate in the above said Academic Programme from 06.09.2019 to 08.09.2019 at National Judicial Academy, Bhopal, Madhya Pradesh State.

On return from the above said Academic Programme, the officers mentioned in column number 2, will rejoin duty in their respective posts.

- NOTE:**
1. The Proceedings is placed in the High Court’s Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting before the National Judicial Academy, Bhopal.
  2. The nominated officer are entitled only for actual journey time.

  
**REGISTRAR GENERAL  
FAC REGISTRAR (VIGILANCE)**

30.8.19

To:

1. The officers Concerned.

2. The Incharge Officers.
3. The Registrar (IT-cum-Central Project Coordinator), High Court for the State of Telangana (with a request to instruct the concerned to upload the proceedings in the High Court's Website under general information).
4. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh.
5. The Director, Judicial Academy for the States of Telangana and Andhra Pradesh, Secunderabad.
6. The Prl. District and Sessions Judge, Medak at Sangareddy & Mahabubnagar.
7. The I Addl. District and Sessions Judge, Medak at Sangareddy & Mahabubnagar.
8. The Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VII Addl. District and Sessions Judge, Mahabubnagar.
9. The Spl. Judge for trial of Cases under SC's & ST's (POA) Act-cum-VIII Addl. District and Sessions Judge, Medak at Sangareddy.
10. The District Treasury Officer, Mahabubnagar and Medak at Sangareddy.

11. **THE SECTION OFFICERS :**

- |                            |                     |                     |
|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell   | c) E-Section        |
| d) Work Review Cell        | e) O.P.Cell         | f) B-Section        |
| g) Accounts Section        | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell.           |                     |                     |

High Court for the state of Telangana.

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